

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-419(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

**NAME OF THE COMPANY: M/s Omni Media Communications Pvt. Ltd.
Vs. M/s Jay Polychem India Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Vaibhav Gaggar, Ms. Jayadeep Kaur and Mr. Arjun Kant, Advocates for the Operational Creditor.			
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ORDER

Notice to the Respondents, returnable on 23rd October, 2017. Dastian well. L

Affidavit of service be filed.

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(Ina Malhotra)
Member (J)